

on scarcity seeking Central assistance of Rs. 123.00 crores in September, 1984. Subsequently in October, 1984 the State Government sent a supplementary memorandum in which they enhanced their requirements of Central assistance by an additional Rs. 55.00 crores. The State Government sought another amount of Rs. 31.50 crores during the visit of Team, thus raising the total requirement of funds to Rs. 209.50 crores.

(c) and (d). The Central Team visited the State between 8th and 12th October, 1984. On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief, thereon, a ceiling of Central assistance amounting to Rs. 32.73 crores was sanctioned to the Government of Karnataka for meeting the drought situation in the State on 22nd November, 1984.

#### **Programme for Village Electrification**

70. SHRI B.V. DESAI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Rural Electrification Corporation is keen on accelerating the programme for electrification of villages for promotion of employment/oriented small industries;

(b) whether the Rural Electrification Corporation has prepared a comprehensive programme for 48 million house connections involving an expenditure of Rs. 2400 crores;

(c) if so, when this programme is likely to be implemented; and

(d) details of achievement made in 1984-85 ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) to (d). The outlays involved in the programme for providing house connections have been estimated. A decision on the provision of funds and the phasing of implementation would be taken at the time of finalization of the Seventh Five Year Plan.

#### **Acquirement of Land and Construction of Houses by DDA**

71. SHRI D.L. BAITHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the area of land acquired by DDA in Dehli/New Delhi indicating total number of plots developed, houses constructed for distribution/allotment to the people and total number of plots/houses allotted during the last five years;

(b) whether some of the acquired land area, plots of land and constructed dwelling houses are still pending allotment; if so, total number of such plots/dwelling houses indicating reasons for non-allotment thereof; and

(c) whether Government are considering to dispose of the above land/plots/houses and if so, the details of the programme so chalked out ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) An area of 48281.980 acres of land has been acquired and placed at the disposal of DDA by the Delhi Administration. During the last five years, 2147 plots were placed at the disposal of Commissioner (Lands) DDA in addition to the plots already available. 3200 plots were allotted/auctioned. Under the Rohini Scheme, another 25445 plots were developed and allotted. During the period, the DDA constructed 60370 flats. But it could allocate/allot as many as 80,699 flats since there were some unallotted flats already available with them.

(b) An area of 4560.28 acres is available with DDA for allotment. This includes area under stay order and under encroachment. 5705 developed plots are under process of allotment. No constructed house is pending allotment with DDA.

(c) The area not covered by stay orders by the court and encroachments is under planning for utilization. 134 residential plots are proposed to be sold by DDA through auction in January and February, 1985. Additional 571 residential plots are

in the process of being allotted to those whose lands have been acquired.

**Registration under HUDCO Scheme 1979  
and Allotment of Flats**

72. SHRI MOOL CHAND DAGA :  
Will the Minister of WORKS AND  
HOUSING be pleased to state :

(a) the total number of persons registered in each category with DDA under HUDCO Scheme of 1979 and how many of them have been allotted flats so far in each category; and

(b) the time by which the scheme will be finalised for allotment of flats ?

THE MINISTER OF WORKS AND  
HOUSING (SHRI ABDUL GHAFOOR) :  
(a) The information is as under :—

Category	Total registrants	Flats allotted/ allocated
Janta	56249	13354
L.I.G.	67502	10821
M.I.G.	47521	6394
	1,71,272	30,569

(b) No time bound schedule has been fixed.

**Buffer Stock and Import of Foodgrains]**

73. SHRI MOOL CHAND DAGA :  
Will the Minister of FOOD AND CIVIL  
SUPPLIES be pleased to state :

(a) the quantum of buffer stocks of wheat and rice and the total cost involved thereof;

(b) the details of import of wheat for the last four years and foreign exchange involved, year-wise and country-wise;

(c) how do the expenses incurred in (a) and (b) compare and how does it affect nation's economy; and

(d) the losses due to storage for the last four years, year-wise ?

THE MINISTER OF FOOD AND  
CIVIL SUPPLIES (RAO BIRENDRA  
SINGH) : (a) The stocks of wheat and rice with the public agencies as on 1st December, 1984, and value thereof are estimated as under :—

	Estimated Stocks (In million tonnes)	Estimated Value (In crore rupees)
Wheat	15.51	2915.26
Rice	6.02	1468.76
Total :	21.53	4384.02

(b) Year-wise and country-wise imports of wheat for the last 4 years were as under :—

Year	Country	Quantity contracted (In lakh tonnes)	Estimated FOB value (in foreign Exchange) (Million US dollars)
1980-81	—	—	—
1981-82	U.S.A.	15.15	262.066
	Australia	7.50	135.833
1982-83	U.S.A.	39.50	654.778
1983-84	U.S.A.	9.80	154.814
	Canada	5.00	80.246
	Argentina	6.50	97.750